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Title: Need to bring forth a legislation to formulate welfare schemes for law clerks working in judicial Institutions.

SHRI PRABODH PANDA (MIDNAPORE): Thank you, Sir. I would like to raise an important matter relating to the law clerks who are working in the courts across the country. I am, particularly, referring to the problems of the law clerks who are working in the Supreme Court. They have no statutory remuneration, bonus benefits, pension benefits and other amenities.

Some of the States have already framed some legislation for it, and notification has also been issued in some States. The hon. Minister is well acquainted with the problems of the law clerks. Therefore, I would request, through you, to the Minister of Law that a fresh legislation should be brought out immediately for the welfare of the law clerks, particularly, of the Supreme Court.